

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 1693
TO BE ANSWERED ON 16th December, 2022

ENCROACHMENT ON ARMY LAND

1693.SHRI GNANATHIRAVIAM S.:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has record of land held by the Army;
- (b) if so, the details thereof;
- (c) the action taken by the Government to remove encroachment from Army land;
- (d) the action taken by the Government to stop land scam in land held by the Army; and
- (e) the details of punitive action taken by the Government against serving and retired Army officials found involved in land scams?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): Yes, Sir. State-wise details of defence land under the management of Army are given in Annexure.

(c): Following steps are taken to remove/prevent unauthorised constructions/ encroachments on defence land:

- (i) Encroachments are removed as per provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971.
- (ii) Local Military Authorities (LMAs) have been instructed to carry out periodic physical checks of all A-1 defence land under their control to prevent encroachment.
- (iii) Annual certificate under Cantonment Land Administration Rules, 2021 and Acquisition, Custody and Relinquishment (ACR) Rules, 1944 regarding encroachment on defence land is submitted by Local Military Authorities (LMAs) on an annual basis.

(d) & (e): No specific case of violation has been indicated in the question. However, as and when any violation of established rules and procedures comes to the notice of the Government, necessary action as per law is initiated.

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Following preventive measures and specific actions including interventions by use of high end technologies have been taken to ensure safety and security of defence land:

- (i) Survey of all identified defence lands pockets has been completed and the boundary of defence land demarcated clearly. Latest survey technology using drone and satellite imagery have been adopted to complete survey of defence land in shortest possible time. Such survey helps in detection of encroachments.
- (ii) Instructions have been issued from time to time for prevention and removal of encroachments on defence land.
- (iii) Land Audit is carried out by the Defence Estates Organization periodically. Reports of land audit are circulated to concerned Stakeholders for necessary follow up action.
- (iv) Land Management System (LMS) software has been developed to bring in greater speed, transparency and efficiency into the management of defence land. The software, apart from capturing the textual details of all proposals relating to defence land management, integrates these textual details with RakshaBhoomi software as well as other relevant GIS-layers which include satellite imagery of the area, other amenities etc.
- (v) Change detection software based on thermal imagery is used to detect encroachments on far flung defence land pockets.
- (vi) A software has been developed to analyse the open/vacant defence land using satellite imagery for management of vacant defence land which is otherwise prone to encroachment.
- (vii) Threat matrix based on eleven (11) objective criteria has been developed and implemented to detect vulnerability of defence land and take appropriate steps based on vulnerability assessment.
- (viii) MoD has sanctioned project for construction of boundary walls, fencing and boundary pillars for protection of defence land prone to encroachments. Fund has also been allocated for this purpose.
- (ix) Detailed SoP for real time updation of defence land records has been issued to the field officer for efficient management of defence land.

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a)& (b) OF LOK SABHA
UNSTARRED QUESTION NO. 1693 TO BE ANSWERED ON 16.12.2022
REGARDING “ENCROACHMENT ON ARMY LAND”.**

Sl.No.	State/Union Territory	Area (in acres)
1	Andhra Pradesh	204.77
2	Arunachal Pradesh	8322.53
3	Assam	18562.95
4	Bihar	2950.23
5	Chandigarh	145.75
6	Chhattisgarh	1113.51
7	Delhi	6538.44
8	Goa	828.25
9	Gujarat	8172.96
10	Haryana	19038.29
11	Himachal Pradesh	4869.68
12	Jammu & Kashmir	15308.31
13	Jharkhand	5729.14
14	Karnataka	10493.87
15	Kerala	876.55
16	Ladakh	176.87
17	Madhya Pradesh	163899.12
18	Maharashtra	104556.68
19	Manipur	1051.23
20	Meghalaya	4803.86
21	Mizoram	0.21
22	Nagaland	551.28
23	Odisha	3180.39
24	Punjab	61197.34
25	Rajasthan	806575.51
26	Sikkim	3082.09
27	Tamil Nadu	4333.29
28	Telangana	12726.49
29	Tripura	1782.14
30	Uttarakhand	16780.46
31	Uttar Pradesh	86717.64
32	West Bengal	23228.94
	Total	1397798.77

State/UT-wise details of total defence land under the management of Army
